

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**O.A. No. 13 of 2021**

**IN THE MATTER OF:**

Tribunal on its own motion Suo Motu  
based on the News Item in Deccan Chronicle English Newspaper,  
Dt. 10.12.2020, "Kurnool shocked by quality of KMC Water

..Applicants

Versus

1. Union of India  
Rep. by its Secretary,  
Ministry of Environment, Forest & Climate Change,  
Indira Paryavaran Bhavan,  
Jorbagh, New Delhi-110 003,  
Mail: [secy-moef@nic.in](mailto:secy-moef@nic.in)  
Phone: 011 – 24695262.

..... Respondents

**ACTION TAKEN REPORT filed by 17<sup>th</sup> Respondent : Municipal Commissioner,  
Kurnool Municipal Corporation**

Date- 17-12-2021



**M/S MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNCIL FOR GOVERNMENT OF  
ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD  
T.T.D. SUPREME COURT OF INDIA**

#S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu,  
Chennai – 600 094. Mobile: 98407 98460 / 6383121322

**COUNSEL FOR R2 to R10, R12 to R22**

**Respondent : Municipal Commissioner, Kurnool Municipal Corporation**

In response to the para no.11 of OA No.13/2021 dt: 26/10/2021, to come up with temporary methods, the following action is taken and submitted:

- a. It is submitted that, 14 numbers of outfall Drains are identified which are being let into Tungabhadra river and Kurnool Municipal Corporation is having 2 no's of Sewage Treatment plants (STP) on Tungabhadra river bank and 1 No of STP on Hundri bank to treat the Sewage before leading to the river and also currently 5 outfall drains are intercepted and diverted to the existing STP's for Treatment.
- b. Kurnool Municipal Corporation has provided Screeners at 5 outfall drains leading to river Tungabhadra, to arrest the floating material and organic matter.
- c. It is submitted that, about 45,200 households are contributing to waste water and leading to Tungabhadra River and 4400 of the households are provided with 6 No's of community toilets in the city, which are having septic tanks. The septage from the septic tanks with a frequency of desludging of about 3 years once is proposed to be tied up with existing STP's. This will be operational in 6 Months.
- d. The domestic Sewage from kitchens, Bathrooms are contributing to the waste water which is being let into the river Tungabhadra through open drains. The characteristics of raw sewage is tested and the BOD and COD are slightly higher than the permissible standards, for which the STP's are constructed and more number of STP's are also sanctioned. Further 2 plants (10MLD +2MLD) aggregating to 12 MLD are under construction with SBR technology under AMRUT Phase II and also Co-treatment for Faecal Sludge is sanctioned in both the STP's. During the monsoon period and KC canal running Period due to leakages the sullage is diluted and also due to flow in the river, the Sewage water is getting further diluted and meeting the standards.
- e. Further, Kurnool Municipal Corporation has renovated and restored 6 No's of Community Toilets along river Tungabhadra to avoid open defecation and thereby preventing the pollution of river Tungabhadra.
- f. Kurnool Municipal Corporation has also issued instructions to the Hotels/ restaurants/ Hospitals/ Establishments etc., located on peripheral area of river Tungabhadra not to dispose/ discharge untreated Sewage and dumping of Solid Waste / Organic matter into nearby public drains or rivers and to handover to the Municipal garbage Collection vehicles. The mini STP's are insisted for the residential colonies there by preventing further pollution of river water.



Commissioner,  
Municipal Corporation,  
KURNOOL

- g. Kurnool Municipal Corporation has conducted several awareness programs through sanitation and Environment staff of this department and also campaigns were conducted duly involving the public representatives regarding Solid Waste and Liquid Waste Management.

  
Commissioner  
Municipal Corporation  
KURNOOL.